

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-48/2022/ 61 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kalyanjit Saikia,
Member, MACT, Nagaon.

Dated Guwahati, the 7th January, 2025.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/N/4511 Dated 26.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 31.12.2024, along with station leave permission, from the evening of 30.12.2024 till the morning of 02.01.2025.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2022/ 62 /A, dated , 07-01-2025

Copy to:

✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]